In the Court of Sh. Anil Kumar Bhardwaj, Marriage Officer-cum-Sub-Divisional Magistrate, Dalhousie, District Chamba (H.P.)

In the Matter of:

- 1. Vishal Rai s/o Sh. Baljit Singh Rai, r/o V.P.O. Banikhet, Tehsil Dalhousie, District Chamba, H. P., age 41 years.
- 2. Nilima d/o Sh. Gajinder Singh Thapa, r/o Village Tarkhamba, P.O. Bakloh Cantt. Tehsil Bhattiyat, Chamba (H.P.) age 43 years . . *Applicants*.

Versus

General Public

Subject.— Application for the Registration of Marriage under section 16 of the Special Marriage Act, 1954.

Sh. Vishal Rai and Nilima have filed an application alongwith an affidavit in the court of undersigned under section 16 of the Special Marriage Act, 1954 stating that they have solemnized their marriage on 27-10-2012 and that they have been living together as husband and wife since then. Hence their marriage may be registered under special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 06th January, 2026. After that no objection will be entertained and marriage will be registered.

Seal.

(ANIL KUMAR BHARDWAJ),

Marriage Officer-cum-Sub-Divisional Magistrate,

Dalhousie, District Chamba (H.P.).